

GOVERNMENT OF INDIA
MINISTRY OF POWER

RAJYA SABHA
UNSTARRED QUESTION NO.88
TO BE ANSWERED ON 17.07.2017

**WAIVER OF INTER-STATE SUPPLY CHARGES ON SOLAR POWER
PROJECTS**

88. SHRI N. GOKULAKRISHNAN:
DR. PRADEEP KUMAR BALMUCHU:

Will the Minister of **POWER**
be pleased to state:

- (a) whether it is a fact that Government has taken a decision to waive inter-State supply charges on solar power projects to make them feasible and to compete with thermal power projects; and
- (b) if so, the details thereof?

A N S W E R

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES

(SHRI PIYUSH GOYAL)

(a) & (b) : Ministry of Power, Government of India, vide Order dated 14th June 2017, has extended the waiver of the inter-State transmission charges and losses for the generation project based on solar resources for use of inter-state transmission system (ISTS) network by such Projects commissioned till 31.12.2019, for a period of 25 years from the date of commissioning of such projects.

Such waiver shall be available only for those projects entering into PPA with Discoms for compliance of their renewable purchase obligation (RPO) and are awarded through competitive bidding process.
